

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Service Tax Appeal No. 10558 of 2014

(Arising out of OIA-305/2013/AHD-III/SKS/COMMR-A-/AHD dated 24.10.2013 passed by Commissioner of Central Excise- Ahmadabad-III)

C.C.E & S.T. AHMEDABAD - III

CUSTOM HOUSE... 2ND FLOOR,
OPP. OLD GUJARAT HIGH COURT, NAVRANGPURA,
AHMEDABAD, GUJARAT-380009

.....Appellant

VERSUS

Sintex Industries Limited

(Now Sintex BAPL Limited)
PLASTICS DIVISION, NEAR SAVEN GARNALA,
SINTEX INDUSTRIES LIMITED KALOL,
GANDHINAGAR,
GUJARAT

.....Respondent

APPEARANCE:

Shri S.S. Vikal, Assistant Commissioner (Authorized Representative) appeared for the Appellant

Shri S.J. Vyas, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 19.12.2023
DATE OF DECISION: 04.01.2024

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 10248 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha